

Statement 31: Reveune from Additional Resource Mobilisation (ARM) Measures during 2005-06 (BE)

(Rs. crore)

States	Agriculture Income Tax	Land Revenue	Stamp & Registration fees	Sales Tax	State Excise Duties	Taxes on Goods & Passengers	Tax on Vehicles	Electricity duties	Entertain- ment tax	Professional Tax	Other Taxes @	Total Tax Revenue [13=sum (2-12)]	Non- Tax Revenue	Conces- sions (if any)	Grand Total (13+14-15)
1	2	3	4	5	6	7	8	9	10	11	12	13	14	15	16
1. Chhatisgarh	—	—	—	—	—	—	—	—	—	—	—	—	105.0	10.0	95.0
2. Gujarat	32.6	1.3	11.0	90.0	0.5	1.9	13.0	18.0	0.7	1.5	26.9	197.4	34.7	2.3	229.9
3. Maharashtra	—	—	150.0	—	—	—	—	—	—	—	50.0	200.0	—	—	200.0
4. Mizoram	—	0.2	—	5.0	—	—	—	—	—	—	—	5.2	3.0	1.0	7.2
5. Sikkim	—	0.2	0.3	—	—	—	—	—	—	—	—	0.4	—	—	0.4
6. West Bengal	—	—	—	—	100.0	—	—	—	—	—	—	100.0	—	—	100.0
7. NCT Delhi	—	—	50.0	—	—	—	50.0	—	10.0	—	—	110.0	—	—	110.0
Total	32.6	1.7	211.3	95.0	100.5	1.9	63.0	18.0	10.7	1.5	76.9	613.1	142.8	13.3	742.5

— : Nil

@ Includes Luxry Tax, Betting Tax, Entertainment Tax, Road Tax, Occupancy Tax, etc.

Source : Budget Documents and Other Supplementary information received from State Governments.